

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2018 AT 10.30 AM**

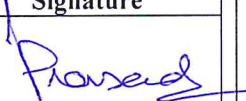
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TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.308/9/HDB/2017
NAME OF THE COMPANY	KVK Nilachal Power Pvt Ltd
NAME OF THE PETITIONER(S)	Sangha Erectors Pvt Ltd
NAME OF THE RESPONDENT(S)	KVK Nilachal Power Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N.B. Banerjee	Advocate	9966389387	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad	Advocate	9440234074	

**ORDER**

Learned counsel Mr.N.B.Banerjee present for Petitioner.  
Learned counsel Mr.D.V.A.S.Ravi Prasad present for Respondent.

Corporate Debtor filed application seeking permission to file additional counter.

Registry is directed to list the said application, if it is in order.

Operational Creditor to file counter if any, in the application.

List the matter on 03.09.2018.

  
MEMBER JUDICIAL